

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 1191
TO BE ANSWERED ON 25.07.2016

EXPANSION OF SCHEDULED AREA

1191. SHRI ARJUN LALMEENA:
SHRI BAHADUR SINGHKOLI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of total Scheduled areas in the country, State/UT-wise including Rajasthan;
- (b) whether the Government propose to expand the Scheduled areas in various States across the country and if so, the details thereof;
- (c) whether the Government has received any proposal from different States including Rajasthan in this regard; and
- (d) if so, the details thereof and the action taken by the Government thereon, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANT SINGH SUMANBHAI BHABHOR)

(a): State wise details of Scheduled Areas in the country, including Rajasthan are given at **Annexure**. Details are also given in the Annual Report 2015-16 of the Ministry of Tribal Affairs, which is available in public domain on the website of the Ministry (<http://www.tribal.nic.in/Content/AnnualReportsOtherLinks.aspx>).

(b) to (d): Specification of "Scheduled Areas" in relation to a State is by notified Order of the President, after consultation with the State Government concerned. The same applies in the case of any alteration, increase, decrease, incorporation of new areas, or rescinding any Orders relating to "Scheduled Areas".

Ministry of Tribal Affairs has received proposals for extension/declaration of Scheduled Areas from Rajasthan and Kerala. These proposals are being processed.

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1191 for answer on 25.07.2016

State-wise list of Scheduled Areas

I. Andhra Pradesh (including Telangana)

1. Sixty-seven villages of Achempethtaluq
2. Seventy-two villages of Adilabadtaluq
3. Seventy-two villages of Kinwattaluq
4. Forty-six villages of Boath taluk
5. All villages of Utnurtaluq of Adilabad district
6. Eighty-six villages Asaifabadtaluq
7. Eighteen villages of Lakshetipettaluq
8. Fifty-eight villages of Rajurataluq of Adilabad district
9. Twenty-seven villages of Sirpurtaluq of Adilabad district
10. Eighty-three villages of Mulugtalug of Warrangal district
11. Seventy-two villages of Narsampet taluk of Warrangal district
12. All the villages of Yellandutaluq of Warrangal district (excluding the Yellandu, Singareni and Sirpur villages and the town of Kothaguda)
13. (i) All the villages of Palochataluq of Warrangal district excluding Palondha, Borgampad, Ashwaraopet, Dammamet, Kuknur and Nelipak villages and (ii) Samasthan of Paloncha
14. Visakhapatnam Agency area [excluding the areas comprised in the villages of Agency Lakshmipuram, Chidikada, Konkasingi, Kumarapuram, Krishnadevipeta, Pichigantikothagudem, Golugondapeta, Gunupudi, Gummudukonda, Sarabhupalapatnam, Vadurupalli, Pedajaggampeta] [SarabhupathiAgraharam, RamachandrarajupetaAgraharam, and KondavatipudiAgraharam in Visakhapatnam district.]
15. East Godwari Agency area [excluding the area comprised in the village of Ramachandrapuram including its hamlet Purushothapatnam in the East Godavari district.]
16. West Godawari Agency area in West Godavari district

II. Gujarat

1. Uchchhal, Vyara, Mahuwa, Mandvi, Nizar, Songadh, Valod, Mangrol and Bardoli talukas in Surat district.
2. Dediapada, Sagbara, Valia, Nandod and Jhagadia talukas in Bharuch district
3. Dangs district and taluka
4. Bansda, Dharampur, Chikhali, Pardi and Umbergaon talukas in Valasad district
5. Jhalod, Dohad, Santrampur, Limkheda and DeogarhBaria talukas in Panchmahal district
6. Chhotaudepur and Naswadi talukas and Tilakwadamahhal in Vadodora district
7. Khedbrahma, Bhiloda and Meghraj talukas, and Vijayanagarmahal in Sabarkantha district

III. Himachal Pradesh

1. Lahaul and Spiti district
2. Kinnaur district
3. Pangi tehsil and Bharmour sub-tehsil in Chamba district

IV. Maharashtra

1. Following in Thane district:
 - a) Tahsils of Dahanu, Talasari, Mokhanda, Jawhar, Wada and Shahapur
 - b) One hundred forty four villages of Palghartahsil

- c) Forty five villages of Vasai (Bassein) Tahsil
 - d) Seventy two villages of Bhiwanditahsil
 - e) Seventy seven villages of Murbadtahsil
2. Following in Nasik district:
- a) Tahsils of Peint, Surgana and Kalwan
 - b) One hundred six villages of Dindoritahsil
 - c) Ninety three villages of Igatpuritahsil and one town Igatpuri
 - d) Seventy villages in Nasik Tahsil and one town Trimbak
 - e) Fifty seven villages in BaglanTahsil
3. Following in Dhule District:-
- a) Tahsils of Nawapur, Taloda, Akkalkuwa and Akrani
 - b) Eighty villages in Sakritahsil
 - c) Eighty two villages in NandurbarTahsil and town Nandurbar
 - d) One hundred forty one villages in ShahadaTahsil
 - e) Sixty two villages in ShirpurTahsil
4. Following in Jalgaon district:-
- a) Twenty five villages in Chopdatahsil
 - b) Thirteen villages in Yavaltahsil
 - c) Twenty-one villages in Raver tahsil
5. Ninety-four villages in Akoletahsil of Ahmednagar district
6. Following in Pune District:-
- a) Ffty-six villages in Ambegaontahsil
 - b) Sixty-five villages in Junnartahsil
7. One hundred fifty-two villages and town Kinwat in Kinwattahsil of Nanded District
8. Tahsils of Chikhaldara and Dharni in Amravati district
9. Following in Yavatmal district:-
- a) One hundred thirty villages in Maregaontahsil
 - b) Forty-three villages in Ralegaontahsil
 - c) One hundred three villages in Kelapurtahsil and town Pandharkawada
 - d) Fifty-five villages in Ghatanjिताhsil
10. Following in Gadchiroli district:-
- a) Tahsils of Ettapalli, Sironcha, Aheri, Dhanora, Kurkheda
 - b) Sixty-two villages in Gadchirolitahsil
 - c) Seventy-four villages in Armoritahsil
 - d) One hundred thirty-two villages in Chamorshitahsil
11. One hundred eighty-two villages in RajuraTahsil in Chandrapur district

V. Odisha

1. Mayurbhanj district
2. Sundargarh district
3. Koraput district
4. Kuchindatahsil in Sambalpur district
5. Keonjhar and Telkoitahsils of Keonjhar sub-division, and Champua and Barbiltahsils of Champua Sub-Division in Keonjhar district
6. Khondmalstahsil of Khondmals sub-division, and Balliguda and G. Udayagiritahsils of Balliguda sub-division in Boudh-Khondmals district
7. R. Udayagiritahsil, and Guma and Rayagada Blocks of Parlakhemunditahsil of Parlakhemundi sub-division, and Suradatahsil, excluding Gazalbadi and Gocha Gram Panchayats of Ghumsur subdivision, in Ganjam district
8. Thuamul Rampur Block of Kalahandi tahsil, and Lanjigarh Block, falling in Lanjigarh and Kalahandi tahsils, in Bhawanipatna sub-division in Kalahandi district
9. Nilgiri Community Development Block of Nilgiritahsil in Nilgiri sub-division in Balasore district

VI. Rajasthan

1. Banswara district
2. Dungarpur district
3. The following in Udaipur district:
 - a) Tahsils of Phalasia, Kherwara, Kotra, Sarada, Salumbar and Lasadia
 - b) The eighty one villages of Girwatahsil
4. Pratapgarhtahsil in Chittaurgarh district
5. Abu Road Block of Abu Road tahsil in Sirohi district

VII. Jharkhand

1. Ranchi District
2. Lohardaga District
3. Gumla District
4. Simdega District
5. Latehar District
6. East-Singhbhum District
7. West-Singhbhum District
8. Sarikela-Kharsawan District
9. Sahebganj District
10. Dumka District
11. Pakur District
12. Jamtara District
13. Palamu District-Rabda and Bakoria Panchayats of Satbarwa Block
14. Garhwa District - Bhandaria Block
15. Godda District - Sunderpahari and Boarijor Blocks

VIII. Madhya Pradesh

1. Jhabua district
2. Mandla district
3. Dindori district
4. Barwani district
5. Sardarpur, Dhar, Kukshi, Dharampuri, Gandhwani and Manawartahsils in Dhar district

6. Bhagwanpura, Segaon, Bhikangaon, Jhirniya, Khargone and Meheshwartahsils in Khargone (West Nimar) district
7. Khalwa Tribal Development Block of Harsudtahsil and Khaknar Tribal Development Block of Khaknartahsil in Khandwa (East Nimar) district
8. Sailana and Bajnatahsils in Ratlam district
9. Betultahsil (excluding Betul Development Block) and Bhainsdehi and Shahpurtahsils in Betul district
10. Lakhanadone, Ghansaur and Kuraitahsils in Seoni district
11. Baihartahsil in Balaghat district
12. Kesla Tribal Development Block of Itarsitahsil in Hoshangabad district
13. Pushparajgarh, Anuppur, Jaithari, Kotma, Jaitpur, Sohagpur and Jaisinghnagartahsils of Shahdol district
14. Pali Tribal Development Block in Palitahsil of Umaria district
15. Kusmi Tribal Development Block in Kusmitahsil of Sidhi district
16. Karahal Tribal Development Block in Karahaltahsil of Sheopur district
17. Tamia and Jamaitahsils, patwari circle Nos. 10 to 12 and 16 to 19, villages SiregaonKhurd and Kirwari in patwari circle no. 09, villages Mainawari and GaulieParasia of patwari circle No. 13 in Parasiatahsil, village Bamhani of Patwari circle No. 25 in Chhindwaratahsil, Harai Tribal Development Block and patwari circle Nos. 28 to 36,41,43,44 and 45B in Amarwaratahsil Bichhuatahsil and patwari circle Nos. 05, 08, 09,10,11 and 14 in Saunsartahsil, Patwari circle Nos. 01 to 11 and 13 to 26, and patwari circle no. 12 (excluding village Bhuli), village Nandpur of patwari circle No. 27, villages Nilkanth and Dhawdikhapa of patwari circle no 28 in Pandurnatahsil of Chhindwara district

IX. Chhattisgarh

1. Surguja district
2. Korla district
3. Bastar district
4. Dantewara district
5. Kanker district
6. Marwahi, Gorella-I, Gorella-2 Tribal Development Blocks and Kota Revenue Inspector Circle in Bilaspur district
7. Korba district
8. Jashpur district
9. Dharmjaigarh, Gharghoda, Tamnar, Lailunga and Kharsia Tribal Development Blocks in Raigarh district
10. Dondi Tribal Development Block in Durg district
11. Chauki, Manpur and Mohla Tribal Development Blocks in Rajnandgaon district
12. Gariaband, Mainpur and Chhura Tribal Development Blocks in Raipur district
13. Nagri (Sihawa) Tribal Development Block in Dhamtari district
